

ITEM NO.801

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NOS.110422/23, 110423, 110424 OF 2023,

I.A. NOS.252275, 252279, 252282, 252829 & 252832 OF 2025 IN

WRIT PETITION(S)(CIVIL) NO(S). 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

Date : 16-10-2025 This matter was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

Counsel for parties

Mr. Gaurav Kumar Bansal, Adv.

Mr. Sudhanshu Palo, Adv.

Ms. Rani Mishra, Adv.

UPON being mentioned the Court made the following

O R D E R

List on 11.11.2025.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR